	/F				nere for previous List		(		10	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	70	110728829550	14	1085109480	3.35	0	9793619819	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	25176163199	2	16022488859	49.42	0	9153674340	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	85	17598746982	5	9398511731	28.99	0	8200678008	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	63	85596619	53	59058392	0.18	0	26998760	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	76846567	1	76846567	0.24	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	951851265	1	90757	0.00	0	951760508	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	6749961250	3	5781903422	17.83	0	968057828	0	<u>Annexure 9</u>
Total		231	161367995432	79	32424009208	100.00	0	29094789263	0	